

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:941

ANSWERED ON:28.11.2011

HOMES FOR DEVELOPMENT OF MENTALLY CHALLENGED CHILDREN

Shantha J.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has set up children homes for the development of mentally challenged children and for their care in many States especially in Karnataka;
- (b) if so, the details of children homes established during each of the last three years and the current year, State-wise;
- (c) whether the Government has received such reports that mentally challenged children are not being cared properly in the said children homes in some States; and
- (d) if so, the details thereof and the response of the Government thereto?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

- (a) & (b) This Ministry has not set up any such home for mentally challenged children in the States. Information regarding homes set up by State Governments is not maintained by this Ministry.
- (c) & (d) While no specific complaints in this regard have been received, whenever such instances are reported, they are referred to State Governments for necessary action.